

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject: Providing of Official Mobile Handset to Judicial Officers of Union Territory of J&K and Union Territory of Ladakh.

ORDER

No: 1055

Dated: 01-01-2020

Pursuant to recommendation of Hon'ble Finance Committee of the High Court, as approved by Hon'ble the Chief Justice, the Judicial Officers shall be allowed to purchase Mobile Handsets from authorised dealers and shall be entitled to reimbursement of an amount in the following terms:-

- (i) District Judge ---- upto Rs. 20,000/-
- (ii) Other Judges ---- upto Rs. 15,000/-

The above shall be subject to the following conditions:-

- (i) Prior to purchase of Mobile Handset, the officer shall seek sanction for the same from the High Court.
- (ii) The sanction regarding purchase of Mobile Handset shall be subject to the availability of funds under the relevant head.
- (iii) Purchase of Mobile Handset shall be made after observing all codal formalities.
- (iv) Upon purchase of the Mobile Handset, the officer shall produce duly verified invoice before the High Court.
- (v) The officers shall ensure that upon purchase of the Mobile Handset a proper stock entry is made in the Stock Register of the relevant office.
- (vi) The Circular No. 70 dated 29.12.2017 of the High Court, shall govern the rated life and other ancillary matters pertaining to the Mobile Handsets.

By Order.

(Sanjay Dhar)
Registrar General

No: 30690-99/A.C

Dated: 01-01-2020

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu and Kashmir for information of Her Lordship.
2. Secretary to Hon'ble Mr/Mrs. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of Jammu and Kashmir, Jammu.

4. Registrar Rules, High Court of Jammu and Kashmir, Jammu.
5. Registrar Computers, High Court of Jammu and Kashmir, Jammu.
6. Registrar Judicial High Court of Jammu and Kashmir, Jammu/Srinagar.
7. Principal District and Sessions Judge _____
.....for information
8. CPC e-Courts, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
9. Chief Accounts Officer, High Court of Jammu and Kashmir, Jammu for information.

Registrar General

11/1/2020

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